

2015

High Court, Appellate Side

Calcutta

-

In view of certain emergent administrative circumstances, the first 10 from the 17 Officers, scheduled for interview on 16.04.2015 and 16 Officers on 17.04.2015, are subjected for interview on the respective dates, rendering the rest (7+6) = 13 Officers of both days for interview on a separate date, i.e. 20th April, 2015, Monday, keeping all other aspects of the previous schedule intact and unchanged.

Pursuant to the above, a fresh schedule of Viva-voce on 16.04.2015, 17.04.2015 and 20.04.2015 has been made and is being enclosed herewith for information of all concerned.

INTACT AND UNCHANGED PORTION OF SCHEDULE

Venue : Study Room adjacent to the Chamber of the Registrar General, Main Building, 1st Floor, High Court, Calcutta

Date : 16th April, 2015 – 10 Officers
17th April, 2015 – 10 Officers
20th April, 2015 - 13 Officers
(copy enclosed herewith)

Time : 02.00 P.M. onwards.

Reporting time & Place : 1.15 P.M. at the Chamber of the Registrar General, Main Building, 1st Floor, High Court, Calcutta

**FRESH SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING
UNDER THE ZONE OF CONSIDERATION FOR FILLING UP THE
VACANCIES IN FAST TRACK COURTS**

ON 16.04.2015

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
52.	Shri Hemanta Sinha	CJ(SD), Kalna, Burdwan	16.04.2015
53.	Shri Sumit Adhikari	CJ(SD), Baruipore, South 24-Pgs.	16.04.2015
54.	Shri Gopal Kishore Sinha	ACJM, Basirhat, North 24-Pgs.	16.04.2015
55.	Shri Bishnu Baran Mondal	Judge, 6 th Court, PSCC, Calcutta	16.04.2015
56.	Shri Rajesh Guha Ray	ACJM, Rampurhat, Birbhum	16.04.2015
57.	Shri Debabrata Kundu	Joint Registrar, High Court, Original Side, Calcutta on Deputation	16.04.2015
58.	Shri Asis Kumar Mukherjee	Secretary, DLSA, Murshidabad	16.04.2015
59.	Shri Ananda Kumar Tewari	CJ(SD), 7 th Court, Alipore, S. 24-Pgs.	16.04.2015
60.	Shri Tikendra Narayan Pradhan	ACJM, Jhargram, Paschim Medinipur	16.04.2015
61.	Shri Biswajyoti Chatterjee	ACJM, Haldia, Purba Medinipur	16.04.2015

ON 17.04.2015

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
62.	Smt. Rina Sawoo	CJ(SD), Uluberia, Howrah	17.04.2015
63.	Shri Somnath Bhattacharya	CJ(SD), 2 nd Court, Paschim Medinipur	17.04.2015
64.	Shri Sujit Kumar Jha	ACJM, Kandi, Murshidabad	17.04.2015
65.	Smt. Papiya Das	ACJM, Ranaghat, Nadia	17.04.2015
66.	Shri Suresh Singh	CJ(SD), 1 st Court, Alipore, South 24-Parganas	17.04.2015
67.	Shri Pijush Ghosh	CJ(SD), 4 th Court, Alipore, S. 24-Pgs.	17.04.2015
68.	Shri Saugata Chakraborty	ACJM, Kalna, Burdwan	17.04.2015
69.	Smt. Arundhati Bhattacharya nee Chakraorty	Secretary, DLSA, Bankura	17.04.2015
70.	Shri Manoj Kumar Prasad	CJ(SD), Dinhat, Cooch Behar	17.04.2015
71.	Kazi Abul Hasem	CJ(SD), Tehatta, Nadia	17.04.2015

ON 20.04.2015

72.	Shri Duri Venkat Srinivas	ACJM, Baruipore, S. 24-Pgs.	20.04.2015
73.	Shri Sadhan Mondal	ACJM, Buniadpur, Dakshin Dinajpur	20.04.2015
74.	Shri Binay Kr. Prasad	CJ(SD), 1 st Court, Chinsurah, Hooghly	20.04.2015
75.	Smt. Madhumita Roy-III	CJ(SD), 10 th Court, Alipore, S. 24-	20.04.2015

		Pgs.	
76.	Shri Prasanta Mukhopadhyay	Secretary, DLSA, Uttar Dinajpur	20.04.2015
77.	Shri Sisir Kumar Meyur	ACJM, Kakdwip, South 24-Pgs.	20.04.2015
78.	Shri Hiranmoy Sanyal	Civil Judge (Sr.Divn.), 2 nd Court, Hooghly	20.04.2015
79.	Shri Bibekananda Sur	ACJM, 2 nd Court, Kalyani, Nadia	20.04.2015
80.	Shri Kamal Sarkar	CJ(SD), Ghatal, Paschim Medinipur	20.04.2015
81.	Shri Sudipta Bhattacharjee	Secretary, DLSA, Burdwan	20.04.2015
82.	Shri Tapas Kumar Mitra	CJM, Nadia	20.04.2015
83.	Shri Priyajit Chatterjee	Registrar, City Civil Court, Calcutta	20.04.2015
84.	Shri Madan Mohan Mishra	CJ(SD), Tamluk, Purba Medinipur	20.04.2015

The above-named Officers have been granted “Leave on Duty” on their respective dates on 16.04.2015, 17.04.2015 and 20.04.2015, as per above Schedule with necessary station leave permission till their joining back soon after completion of their Viva-Voce.

By Order,

**Sd/-
Registrar (Judicial Service)-in-Charge
High Court, Calcutta.**

2015

High Court, Appellate Side Calcutta

No. 1811-A

Dated, Calcutta the 16th April, 2015

**From: Sri Subhasis Dasgupta,
Registrar (Judicial Service)-in-Charge,
High Court, Appellate Side,
Calcutta.**

**To : (i) The District Judges, South 24-Parganas/ Dakshin Dinajpur/
Hooghly / Uttar Dinajpur / Nadia / Paschim Medinipur / Burdwan/
Purba Medinipur
(ii) The Chief Judge, City Civil Court, Calcutta**

**Sub: Fresh Schedule of Viva-voce on 16.04.2015, 17.04.2015 and 20.04.2015 for the
WBJS Officers in the process of selection and promotion as ADJ, FTC.**

Sir/Madam,

This is to inform you that in view of emergent administrative circumstances, the Hon'ble Court has been pleased to allow the first 10 from the list of 17 and 16 Officers, scheduled for viva-voce on 16.04.2015 and 17.04.2015, leaving the rest (7 + 6) = 13 Officers for interview on a separate date, i.e. **20th April, 2015 (Monday next)**, keeping all other aspect of the pre-approved schedule such as time, venue etc. intact and unchanged.

Pursuant to the above, the Schedule of Viva-voce on 16.04.2015, 17.04.2015 and 20.04.2015 has been recast and is being annexed herewith, followed by website publication for information of all concerned.

The Hon'ble Court, while recasting as above has also been pleased to grant **Leave on Duty**, in favour of the concerned Officers for the purpose of attending the interview on their respective dates on 16.04.2015, 17.04.2015 and 20.04.2015, allowing them **Station Leave** permission till joining back to their respective station soon after completion of their interview.

-

You are, therefore, requested to inform the Officers as per the fresh schedule annexed herewith and published in the Court's website, enabling them to attend the interview on their respective dates, since recast.

This may be treated as important and urgent.

For further information, if any, the officers may be requested to visit the Court's website www.calcuttahighcourt.nic.in and/or to contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta over Phone No. (033)-2254-8065/2243-6080/2254-8181.

Yours faithfully,

Sd/-

(Subhasis Dasgupta)

Registrar (Judicial Service)-in-Charge

Encl: Schedule of Viva-voce (3 sheets)